

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO:II**

**SPECIAL BENCH(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL  
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 10.06.2021 AT 10:30 AM THROUGH VIDEO CONFERENCE**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	Company Petition IB/106/2021
<b>NAME OF THE COMPANY</b>	PVK Engineers Pvt Ltd
<b>NAME OF THE PETITIONER(S)</b>	Abhirama Steels Ltd
<b>NAME OF THE RESPONDENT(S)</b>	PVK Engineers Pvt Ltd
<b>UNDER SECTION</b>	7 of IBC

**Counsel for Petitioner(s):**

<b>Name of the Counsel(s)</b>	<b>Designation</b>	<b>E-mail &amp; Telephone No.</b>	<b>Signature</b>

**Counsel for Respondent(s):**

<b>Name of the Counsel(s)</b>	<b>Designation</b>	<b>E-mail &amp; Telephone No.</b>	<b>Signature</b>

**ORDER**

Learned counsel for the Financial Creditor appeared.

We direct him to serve notice to the Corporate Debtor by speed post and email and file affidavit of service within two weeks.

Matter stands adjourned to 15.07.2021.

  
MEMBER TECHNICAL

  
MEMBER JUDICIAL